

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 131 OF 2015 & IA NO. 311 OF 2017 & IA NO. 335 OF 2016**  
**AND**  
**APPEAL NO. 114 OF 2015 & IA NO. 190 OF 2015**

**Dated: 22<sup>nd</sup> March, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Taxus Infrastructure & Power Project Pvt. Ltd. ...Appellant(s)**  
**Vs.**  
**Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) :  
Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Sanjana Dua for R-1  
  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Mr. Polkit Agarwal for R-3

**APPEAL NO. 114 OF 2015 & IA NO. 190 OF 2015**  
**...Appellant(s)**

**Gujarat Urja Vikas Nigam Ltd.**  
**Vs.**  
**Taxus Infrastructure & Power Projects Ltd. & ...Respondent(s)**  
**Ors.**

Counsel for the Appellant(s) : Ms. Poorva Saigal  
Mr. Shubham Arya  
Mr. Polkit Agarwal  
  
Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Sanjana Dua for R-6/GERC

**ORDER**

We have heard learned counsel for the parties.

List these matters for further hearing on **12.04.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

*mk/tpd*

**(I. J. Kapoor)**  
**Technical Member**